

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.8817/2015

RAM VEER SINGH & ANR.

Appellants

VERSUS

DISTRICT INSPECTOR OF SCHOOLS,
MUZAFFARNAGAR & ORS.

Respondents

WITH

C.A. No.8819/2015 (III-A)

Date : 28-07-2026 This appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SHEEL NAGU

For Appellant(s) : Mr. R. P. Gupta, AOR

Mr. Divyanshu Sahay, Adv.
Mr. Mukesh Kumar, Adv.
Mr. Siddharth Srivastava, Adv.
Mr. Srikant Singh, Adv.
Mr. Akash, Adv.
Mr. Srajan Shankar Kulshrestha, Adv.
Mr. Anurag Pandey, Adv.
Mr. Ashish Pandey, AOR

For Respondent(s) : Ms. Sakshi Kakkar, AOR
Ms. Nur Tandon, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. An adjournment is sought on behalf of the appellant(s).
2. Re-list the civil appeals on 11th August, 2026.

(MANIK KUMAR)
SENIOR PERSONAL ASSISTANT

(NIKITA SINGH)
COURT MASTER (NSH)